

Details of 121 individuals are awaited.

In order to prevent the spread of AIDS in India, the Government have planned the followed activities:-

- Surveillance for detecting HIV infection.
- Testing of blood used for transfusion and ensuring safety of blood products.
- Establishment of clinics for health check up and counselling in metropolitan cities.
- strengthening of STD clinics in Medical Colleges/District Hospitals.
- Development of medicare facilities for treatment of AIDS patients in identified major hospitals.
- Training of medical/para-medical personnel in case management.
- Intensification of Health education activities.

(b) and (c). No survey has been undertaken about the rate of increase of AIDS. However, there are 40 Surveillance Centres where the screening of high risk groups is being done and the incidence of HIV infected persons and AIDS cases is monitored through these surveillance centres.

Parity in Pay and Promotion of CHS Doctors with IAS

1410. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether doctors are selected by UPSC as direct Class I Officers on the basis

of examination held on All India Basis;

(b) if so, whether Government propose to give pay and provide promotion avenues to the CHS doctors working under the Ministry of Health and Family Welfare, Railways, Delhi Admn. etc. on par with I.A.S. and such other categories of officials;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a) The Medical Officers in the pay scale of Rs. 2200-4000 under Central Health Service are recruited through Union Public Service Commission as direct class I Officers on the basis of examination held on All India basis.

(b) While Government have no such proposal, certain demands have been received from service doctor's associations for improvement in pay and promotion avenues.

(c) and (d). Do not arise.

Safe Drinking Water in Government Buildings

1411. SHRI KAMLA PRASAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether CPWD is charged with the responsibility of providing safe drinking water in the Government Buildings in Delhi as also to maintain the buildings;

(b) if so, the reasons for acute shortage of drinking water in majority of the Government buildings causing inconvenience to the people working in those buildings;

(c) the steps taken to ensure flow to